

IN THE HIGH COURT OF ORISSA,
CUTTACK

Realisation of Court Fees received towards
NOT READY Certified Copy Applications

Date : 05.06.2026

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	K MANDAL	41302/2026	05.06.2026	OJC/6430/1998	10		U	
2	A PATRA	41303/2026	05.06.2026	WP (C) /2516/2004	10		U	
3	S K BISWAL	41304/2026	05.06.2026	WP (C) /38492/2020	10		U	
4	B P MOHANTY	41305/2026	05.06.2026	MACA/728/2006	10		U	
5	B P MOHANTY	41306/2026	05.06.2026	MACA/276/2012	10		U	
6	M R SAHOO	41307/2026	05.06.2026	OJC/3507/1991	10		U	
7	B P MOHANTY	41308/2026	05.06.2026	MACA/956/2003	10		U	
8	R K NAYAK	41309/2026	05.06.2026	RSA/267/2016	10		U	
9	A K MISHRA	41310/2026	05.06.2026	WP (C) /17153/2007	10		U	
10	A K MISHRA	41311/2026	05.06.2026	WP (C) /17153/2007	10		U	
11	S MOHANTY	41313/2026	05.06.2026	WP (C) /29511/2021	10		U	
12	S K ROUSTRAY	41314/2026	05.06.2026	WP (C) /35548/2023	10		U	
13	R N RANSINGH	41315/2026	05.06.2026	WP (C) /29421/2023	10		U	
14	T SWAIN	41316/2026	05.06.2026	WP (C) /28451/2022	10		U	
15	J PRADHAN	41317/2026	05.06.2026	FAO/456/2020	10		U	
16	S PALATSINGH	41318/2026	05.06.2026	BLAPL/3843/2026	10		U	
17	P K MISHRA	41319/2026	05.06.2026	ABLAPL/2608/2026	10		U	
18	M BASU	41320/2026	05.06.2026	BLAPL/4728/2026	10		U	
19	B K HATI	41321/2026	05.06.2026	BLAPL/11174/2024	10		U	
20	G MISHRA	41322/2026	05.06.2026	WP (C) /17206/2026	10		U	
21	G MISHRA	41323/2026	05.06.2026	WP (C) /17204/2026	10		U	
22	G MISHRA	41324/2026	05.06.2026	WP (C) /17187/2026	10		U	
23	G MISHRA	41325/2026	05.06.2026	WP (C) /17208/2026	10		U	
24	G MISHRA	41326/2026	05.06.2026	WP (C) /17209/2026	10		U	
				Total	240			

N I C (Software Team)